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Title: Motion regarding 18th Report of the Business Advisory Committee (Motion Adopted)..

HON. SPEAKER: Item No.20, Shri Rajiv Pratap Rudy.

प्रौ. सौनीत शर्य (दमदम) : महोदया, मेरा इस पर एक प्वाइंट ऑफ ऑर्डर है।

कौशल विकास और उद्यमिता मंत्रालय के राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री राजीव प्रताप रूडी): आप अभी कैसे बोल रहे हैं?... (व्यवधान) अभी पहले मुझे तो बोलने दीजिए, यहाँ काम इंपोर्ट हैं... (व्यवधान)

माननीय अध्यक्ष : पहले उनको बोलने तो दीजिए, उनको कंप्लीट तो करने दीजिए।

â€!(व्यवधान)

SHRI RAJIV PRATAP RUDY: Madam, I rise to move the following:-

"That this House do agree with the Eighteenth Report of the Business Advisory Committee presented to the House on 6th May, 2015. "

HON. SPEAKER: Motion moved:

"That this House do agree with the Eighteenth Report of the Business Advisory Committee presented to the House on 6th May, 2015. "

माननीय अध्यक्ष : आपको इस पर वर्णा कहना है?

प्रौ. सौनीत शर्य : महोदया, कुछ नहीं कहना है, बस थोड़ा प्वाइंट ऑफ ऑर्डर है। 288(1) आप देखिए कि कमेटी का फंक्शन वर्णा होगा?

"It shall be the function of the Committee to recommend the time that should be allocated for the discussion of the stage or stages of such Government Bills and other business as the Speaker, in consultation with the Leader of the House, may direct for being referred to the Committee."

Rule 31, denotes the List of Business, how the List of Business is to be prepared. We have got a copy of the List that the Business Advisory Committee has finalised and in that time for about seven Bills has been allotted. Today, when I saw the List of Business at Item No.25 it is written:

"Shri Arun Jaitley to move that the Bill to make provisions for undisclosed foreign income and assets, the procedure for dealing with such income and assets and to provide for imposition of tax on any undisclosed foreign incomeâ€!etc. etc., be taken into consideration."

And then he has to move that the Bill be passed.

This Bill is nowhere mentioned in the Business Advisory Committee List. We have mentioned in this House, time and again, that either you scrap, dismantle the Business Advisory Committee otherwise, whatever the Ministers want to include, you include them in the Report of the Business Advisory Committee. At least in this Report this Bill has not been mentioned. That is all I want to mention that let us keep the tradition of taking everything that is being placed before the House because we were given today in the House a copy of the Constitution (Amendment) Bill on Indo-Bangladesh Agreement. That is mentioned in the Business Advisory Committee Report. Why is this Bill on Undisclosed Foreign Incomes and Assets not included and what is the great hurry that it will have to be taken into consideration today and then passed when we are on the last leg of this Session? That is why I want to ask, this is my point of order, that either you change the List of Business or you change the procedure of the Business Advisory Committee.

माननीय अध्यक्ष : मैं एक बात आपसे कहना चाहूँगी। यस, यू आर राइट, बिजेस एडवाइजरी कमेटी की जो रिपोर्ट अभी प्रेजेंट हो रही है, जो कल बिजेस एडवाइजरी कमेटी में तय हुआ, वह रिपोर्ट अभी प्रेजेंट हो रही है। आप जिस बिल की शिरिंग की बात कर रहे हैं, पहले ही बिजेस एडवाइजरी कमेटी में उसके लिए टाइम अलोन्ट हो चुका है। आज के एडेंडा में यह नहीं था। The Business Advisory Committee has to allot time for the Bills. और यह रिपोर्ट आज सामने आई है। The Bill that you are talking about पिछली बिजेस एडवाइजरी कमेटी में ऑफरेडी उसके लिए चार घंटे का समय रखा जा चुका था। ऐसा नहीं है कि यह अवानक आ गया है।

श्री राजीव प्रताप रूडी : मैं एक बिना बताना चाहता हूँ... (व्यवधान)

HON. SPEAKER: That is why, no rule is violated.

...*(Interruptions)*

श्री राजीव प्रताप रूडी : माननीय सदस्य बीच-बीच में उठकर □ कम से कम अपनी तैयारी ठीक करके आइं। ... (व्यवधान)

माननीय अध्यक्ष : प्लीज आप बैठिये। मैंने बता दिया है। आप प्लीज बैठिये।

â€!(व्यवधान)

HON. SPEAKER: I have given my ruling. I know. प्लीज, कुछ मत बोलिये।

â€!(व्यवधान)

HON. SPEAKER: Rudyji, I am not allowing you.

...(Interruptions)

HON. SPEAKER: I have given my ruling. You please sit down.

...(Interruptions)

माननीय अध्यक्ष : आपको रूलिंग तो नहीं देना है, परीज समझिए। I have given the ruling. ऐसा नहीं होता है।

â€!(व्यवधान)

माननीय अध्यक्ष : परीज आप तोग बैठिये। मैं शगड़ाउँगी।

â€!(व्यवधान)

HON. SPEAKER: When I have given my ruling, Mr. Rudy should not interfere.

â€!(व्यवधान)

माननीय अध्यक्ष : मैंने बोल दिया है। अब आप बैठिये।

â€!(व्यवधान)

माननीय अध्यक्ष : यह बात रिकार्ड पर नहीं जानी चाहिए। बिल्कुल नहीं जानी चाहिए। इंटरफिचर भी नहीं करना चाहिए।

â€!(व्यवधान)

श्री महिलकार्जुन खड़गे (गुरुबरगा) : किसी सदस्य का यह अपमान जैसा है। उनको माफी मांगनी चाहिए। ... (व्यवधान)

HON. SPEAKER: I have given my ruling.

The question is:

"That this House do agree with the Eighteenth Report of the Business Advisory Committee presented to the House on 6th May, 2015."

The motion was adopted.

HON. SPEAKER: Now, we will take up 'Zero Hour'.